COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 120, 122, 134, 136, 141, 146 & 193 of 2013

Dated : 06th April, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 120 of 2013

In the matter of :

NTPC Ltd. **...Appellant(s)**
Versus
Central Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1

Mr. R.B. Sharma for R-4,5 &18

Mr. Pradeep Misra for R.10
Mr. Alok Shankar for TPDDL

Appeal No. 122 of 2013

In the matter of :

NTPC Ltd. **...Appellant(s)**
Versus
Central Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-7

Mr. Bipin Gupta for R.3 to 5

Mr. M.S. Ramalingam for R-1

Mr. Pradeep Misra for R.2

Mr. Alok Shankar for TPDDL

Appeal No. 134 of 2013

In the matter of :

NTPC Ltd. **...Appellant(s)**

Versus

Central Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1

Mr. R.B. Sharma for R-7

Mr. Pradeep Misra for R.2

Mr. Alok Shankar for TPDDL

Appeal No. 136 of 2013

In the matter of :

NTPC Ltd. **...Appellant(s)**

Versus

Central Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-7

Mr. Pradeep Misra for R.2

Mr. Alok Shankar for TPDDL

Appeal No. 141 of 2013

In the matter of :

NTPC Ltd. **...Appellant(s)**
Versus
Central Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. M. S. Ramalingam for R-1

Mr. R.B. Sharma for R-4,5 & 17

Mr. Pradeep Misra for R.10

Mr. Alok Shankar for TPDDL

Appeal No. 146 of 2013

In the matter of :

NTPC Ltd. **...Appellant(s)**
Versus
Central Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. M. S. Ramalingam for R-1

Mr. Pradeep Misra for R-2

Appeal No. 193 of 2013

In the matter of :

NTPC Ltd. **...Appellant(s)**
Versus
Central Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. M. S. Ramalingam for R-1

Mr. R.B. Sharma for R-4, 5, 12 & 17

Mr. Pradeep Misra for R.2

O R D E R

List these matters for hearing on **11.05.2015.**

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/pr